



2025:DHC:5824-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 10153/2025**

**HRITIK YADAV** .....Petitioner

Through: Mr. Anurag Ojha and Mr.  
Dipak Raj, Advocates

versus

**DIRECTOR GENERAL, RAILWAY PROTECTION  
FORCE AND ORS** .....Respondents

Through: Mr. Rohan Jaitley, CGSC, Mr.  
Dev Pratap Shahi, Mr. Varun Pratap Singh  
and Mr. Yogya Bhatia, Advocates

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE AJAY DIGPAUL**

**ORDER (ORAL)**

**18.07.2025**

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**C. HARI SHANKAR, J.**

1. After some hearing, Mr. Ojha, learned counsel for the petitioner, seeks leave to withdraw the writ petition.

2. The writ petition is dismissed as withdrawn.

**C. HARI SHANKAR, J.**

**AJAY DIGPAUL, J.**

**JULY 18, 2025/yg**